

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:576  
ANSWERED ON:07.05.2013  
BORDER AREA DEVELOPMENT PROGRAMME  
Lal Shri Kirodi

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the aim and objectives of the Border Area Development Programme (BADP) and the guidelines framed for the implementation of the programme;
- (b) the mechanism put in place by the Government to monitor the physical and financial achievements under the programme ;
- (c) the details of the funds allocated and released to various States under the BADP and utilized during each of the last three years and the current year, State-wise;
- (d) whether there is any proposal to increase the funds allocated to the border States including Rajasthan, and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.576 FOR 7TH MAY, 2013

(a): The main objective of the BADP is to meet the special developmental needs of the people living in remote and inaccessible areas situated near the international border and to provide the essential infrastructure in the Border Areas through convergence of Central/state/BADP/Local schemes. BADP funds are ordinarily used for meeting the critical gaps and the immediate needs of the border population. A copy of the Salient features of Guidelines of the BADP issued in 2009 is at Annexure-I.

(b): The Guidelines of BADP, 2009, envisages that State Governments shall develop an institutional system for inspection of the BADP schemes/projects and submit reports to the Department of Border Management, Ministry of Home Affairs. Each border block should be assigned to a high-ranking State Government Nodal Officer who should regularly visit the block and take responsibility for BADP schemes. A quarterly report should be sent to the Ministry of Home Affairs indicating the number of inspections conducted and highlighting the important achievements/lacunae pointed out in the reports of the inspecting officers. Third party inspection's also to be commissioned by the States for an independent feed back on the quality of work and other relevant issues. An appropriate 'Social Audit System' should also be put in place by the State Governments.

Accordingly all the State Governments have appointed Nodal Officers and Third Party Inspection Agencies (TPIA) for inspection of BADP Schemes.

(c): A statement showing State-wise details of funds allocated, released and utilized by the State Governments during the last 3 years from 2010-11 to 2012-13 and current year 2013-14 is at Annexure-II.

(d) to (e): The budgetary allocation, as fixed by the Planning Commission, under the Border Area Development Programme for the current financial year (2013-14) is Rs.990 crore and the same has been re-allocated to concerned States including Rajasthan as per extent formula envisaged in the Guidelines of BADP. There is no proposal during the current year for increase of funds under BADP to the States including Rajasthan.